

Change in Bhargava Formula Cane Growers

*19. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of FOOD be pleased to state:

(a) whether the Bhargava formula was evolved to give share of excess realisation from free sale sugar to the cane growers;

(b) if so, the ratio of levy sugar to free sale sugar when this formula was fixed;

(c) the ratio of levy sugar to free sale sugar are present;

(d) whether the Government propose to change the formula giving more share to the cane growers;

(e) if so, the date by which this measure is likely to be implemented; and

(f) if not, the reasons therefor?

• THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) Under the revisions of Clause 5A of the Sugarcane (Control) Order, 196 additional cane price, in addition to the minimum cane price found under this Order, is payable to the grower in accordance with the formula (popularly known as Bhargava Formula) given in the Second Schedule of the Order. Government of India announces the zone-wise figures of unit cost of sugar production for each sugar year. Surplus representing the difference between the actual sales value of the total sugar produced during the sugar year and the value of the sugar produced calculated on the basis of unit cost of production is to be divided equally between the sugar factories and the sugarcane growers.

(b) The ratio of levy sugar to freesale sugar during 1974-75 season, when this

formula was implemented, was 65:35.

(c) The present levy to freesale ratio is 45:55.

(d) No such proposal for change in formula is under the consideration of Government at present.

Preservation of Environment in Himalayas

*20. PROF. MALINI BHATTACHARAYA: DR. ASIM BAIA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether environment in the Himalayas is being jeopardised by indiscriminate felling of forests and air and water pollution;

(b) whether Government are contemplating any comprehensive policy for preservation of environment in the Himalayas;

(c) whether such demands have also been made by environmentalists;

(d) if so, the details thereof; and

(e) the reaction of the Government on such demands?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI RANGARAJAN KUMARAMANGALAM): (a) to (e). No indiscriminate felling of forests have taken place in the Himalayan region. The actual forest cover for the Himalaya